## RAJYA SABHA

Friday, the 2nd August, 1991/11 Sravana, 1913 (Saka)

The House met at eleven of the clock Mr. Chairman in the chair.

## ORAL ANSWERS TO QUESTIONS

Availability of Dhara Oil in Selected Cities

\*281. SHRI B. K. HARIPRASAD: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that Dhara vegetable oil is now the product leader in the country;
- (b) whether Dhara Oil is being marketed only in few selected cities and if so, which are those cities; and the reasons therefor; and
- (c) whether Dhara oil is being marketed in Tetrapack which involves royalty in hard currency, high packaging costs and denudation of scarce forests?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):
(a) Yes, Sir.

- (b) No, Sir. Dhara is being marketed in a large number of cities in Maharashrashtra, Haryana, Punjab, Jammu & Kashmir, Himachal Pradesh, Gujarat, Uttar Pradesh, Goa, the Union Territories of Delhi and Chandigara and in Calcutta metropolitan area.
- (c) NDDB is packaging Dhara Oil in Use of the tetrapack system tetrapack. for Dhara does not involve payment of any royalty in hard currency. Tetrapack is more economical and efficient than tin or any other comparable packaging. This system apart from being tamper-proof, involves minimum handling loss and utmost efficiency in transporting over long distances. While it is desirable to, generally reduce usage of paper, the only satisfactory leak-proof packaging available with NDDB when it was appointed the market intervention agency was tetra-305 RS.

brik. Hence, NDDB had no alternative, but to use it.

SHRI B. K. HARIPRASAD: Sir, the reply given by the hon. Minister clearly shows now the Ministry has neglected some of the States in the South. Dhara oil is basically an imported rape-seed oil blended with soyabean oil, gifted to our country by USA and Canada, for the cooperatives. We have been receiving this oil since 1977, but we have failed to increase the domestic production. I would like to know from the hon. Minister why this vegetable oil has been sold to the traders instead of to the consumers or through the public distribution system. Almost 40 percent of the vegetable oil from 1986 has been sold to the federation in Gujarat only 3 per cent in Madhya Pradesn and 5 per cent in Karnataka. Nothing to the Southern States other parts of the South, and the Northern Region.

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Mr. Chairman, Sir, the allocation of palm oil is not there. We do not receive any palm oil. We are having only groundnut oil and mustard oil. This Dhara oil was introduced, by way of a market intervention scheme, to maintain the price level. This came into the market only three years back. At that time, it was only 7,500 tonnes. Subsequently, it increased to 19,000 tonnes, 73,000 tonnes and 1,50,000 tonnes. There is no question of any differentiation. Somewhere, we had to start. If it starts at one place, the people from some other place would ask 'Why did it not start from our place?" year we are planning to increase this to 300,000 tonnes so that we can more even distribution. We are trying to cover as many areas as possible. is no differentiation in that. We are not: going to do that. In the case of Karntaka, we supply other varieties. In fact, the Karnataka Oil Federation is selling mustara oil, groundnut oil and Sunflower oil under the brand names Safola and Sun Gold in packs of 1 kg., 2 kgs. and 5 kg. It is about 100 tonnes per month.

SHRI B. K. HARIPRASAD: I would like to know from the hon. Minister whether it is a fact that old and wornout tetrapack machines were imported just

under one single tender by cleverly putting some terms and riders in the original Why were such old machines imported? Even after ten years, of these machines are working at 0-20 per cent when the actual capacity is about '35 per cent. Is it a fact and, if so, whether the C&A.G. would be asked to enquire into this scandal which had appeared some time back in the leading magazines of the country?

SHRI BALRAM JAKHAR: Sir, the quantity of groundnut oil and rapeseed oil which we are producing has to be packed. As the production goes up, we are going to use more and more package material. I do not think there are any irregularities in this. This is the best way of packing it. This is the best oil which is in great demand in the country today.

SHRI B. K. HARIPARASAD: I wanted to know whether old and wornout machines were imported.

SHRI BALRAM JAKHAR: should we allow? In fact, these machines are working perfectly. You can come and see. I will show it to you. I saw it the other day.

श्री ग्रनन्तराय देवशंकर दवे : सभाषति महोदया, इस "धारा" तेल ने तो सारे देश में हैवॉक कर दिया है-हैवाँक । समझ में प्रागयान, हेवाँक हो गया है सारे देश में क्योंकि पहले जब ''धारा'' तेल बाजार में ग्राया तब उनका दाम क्या का ग्रीर ग्राज उनका दाम नमा है ? जिस इंटेंशन से एन० डी जी वी को "घारा" तेल के लिये मार्केंट इंटरवेंशन स्कीम दी गयी, वह उसमें बिल्कुल निष्फल रही, क्योंकि न किसातों को फायदा हुआ और न ग्राहकों फायदा हुन्छ। जो मिडिलमैन भी वह ग्राज दिन तक ग्राहकों को या लुटका रहता है। तो मेरा पहला सवाल है, आपने जो जवाब दिया है उसमें कि आपने फितमी रायल्टी टैट्रांपैक पैकिंग के लिये दी ? मरा "ब" सवाल यह है कि ब्राप सोफट करेंसी पर अभी नहीं दें रहे हैं, हाई करेंसी में नहीं दे

रहे हैं, तो साफट करेंसी में आज तक श्रापने कितनी रायल्टी दी ?

श्री बलराम जाखड़: ग्राप कहते हैं कि हेवाँक किएट कर दिया, हम कहते हैं कि इसने बड़ा कल्याण कर दिया। ग्रगर यह नहीं होता...(व्यवधान)

श्री ग्रनन्तराय देवशंकर दवे : कुछ तो कीजिये ग्राज, 41 रुपया प्रति किलो . . . (व्यवधान)

श्री बलराम जाखड़: ग्रगर "घारा" तेल नहीं होता और ग्रगर मार्केट इंटर-, वेंशन स्कीम नहीं होती तो आप गुजरात के किसानों से पूछते कि उनका ह्या भाव बिकता था ग्रीर बाद में क्या भाव जाता था । भ्रगर यह नहीं होता तो अनर्थ हो गया होता । इसी में एक ही चीज है जो किसानों की है, कोग्रापरे टिव है, किसी के अलहदा ग्राधिपत्य की नहीं है ग्रौर वह ग्राधिपत्य किसानों का रखना म्रावश्यक है कि किसान का पैसा किसान के पास जाये और यह सिर्फ कोग्राप-रेटिव तरीका है जिसके जरिये उसके पास जा सकता है। ताकि किसान का पैसा किसान के पास जाये और यह कोग्राप-रेटिव के माध्यम से ही उसके पास पहुंच सकता है ।

19 mg 300 a. श्री ग्रनन्तराय बैवशंकर दवे: आपने कितनी रायल्टी दी, मैं यह पूछना चाहता

श्री बलराम जाखड : इसका ज्ञान नहीं है, मैं पूछकर बता द्मा ।

श्री भ्रतन्तराथ देवशंकर दवेः टैट्रापैकिंग की रायल्टी से संबंधित है।

भी बलराम जाखड़: वह बात बाय नी ठीक है लिकिन ग्रभी मेरे सामने जी चीज है मैं वही बता रहा हूं।

SHRI H. HAMNUMANTHAPPA: The Minister has stated about the Karnataka Oil Federation. I come from the area

where groundnut oil is produced. A lot of complaints are coming about this Oil Federation that there is a lot of adulteration. I am told, even engine oil is refined and sent to the Federation. There is no check at the level of purchasing. Also, a number of oil mills have come up. They send even sometimes water, two tanks of oil and one tank of water, and get full money for that. Various complaints have been received and also sent to the Federation. I would request you to see how this practice can be curbed. Secondly, NDDB's main responsibility was to provide milk and milk products. certainly appreciate the efficient management of NDDB, but it has got to go throughout the country, beyond Gujarat. Oil product is a basic necessity of the people and NDDB need not be loaded with this burden of oil distribution. Let it carry on with the milk and milk products. Let there be another organisation with efficient management to take over ાં માર્ગ મામુદ્ધ લખી છે. જેવી

Will the hon. Minister consider these suggestions?

श्री बलराम जाखड: मेरे ख्याल में कुछ ऐसे लोग हैं जिनको इसकी वजह से घाटा हो रहा है। प्राइवेट सैक्टर के कुछ लोग जो पहले किसानों को लुटा करते थे, उनको घाटा हो रहा है, इसी ग्रसर है कि इस तरह की यह शिकायतें करवाई जा रही हैं। मैंने स्वयं इसको देखा है, मैंने पर्सनली इसको चैक किया है कि हरेक टैंकर को किस तरह किया जाता है, फिर तोला से टैस्ट । असर बह ठीक नहीं होता तो उसको वापस भेज दिया जाता है ग्रीर इसमें किसी किस्म की कोई सिलावट नहीं है। I think this is the best thing which we are producing मेरा ख्याल है कि एन ॰ डी॰ डी॰ बी० ने जो काम किया है उसकी सराहता करनी चाहिये क्योंकि वह किसानों के में काम कर रहा है। हमें काम करने से वयों रोकते हो ? अगर हम श्रीर ज्यादा बना सके तो श्रवश्य बनायेंगै।

श्री सभापति: ग्रगर उसमें खराबी होगी तो वह केस ग्राप देख लेंगे।

श्री बलराम जाखड़ : बिल्कुल, इसमें कोई दिक्कत नहीं है।

श्री स्रेश पचौरी : महोदय, नेशतल डेरी डेवलपमेंट बोर्ड द्वारा **धारा ग्रायल** के संबंध में जो मशीनें इंपोर्ट की जा उसके संबंध में मेरे साथी ने बताया लेकिन उससे हटकर मैं कुछ बातों की ग्रोर ग्रापका ध्यान ग्राकित करना चाहंगा । इसमें जो पैकिंग होती ग्रीर मंत्री जी ने ग्रपने 16 मई, 1990 के उत्तर में बताया था कि यह जो पैकिंग होती है वह एक लीटर की होती है ग्रौर गांव वाले लोग उसे एक किलोग्राम के समान मानकर चलते हैं। महोदय, 1977 के जो वैट्स एंड मैजर-मेंटस के रूल हैं, यह उनके खिलाफ है। साथ ही उसमें जो मिक्सिंग म्राफ म्रायल्स होती है उससे कंज्युमर्स के इंट्रस्ट्स साल्व नहीं होते और यह 1955 के इसैंशियल कमोडिटीज एक्ट के भी खिलाफ है। मैं यह जानना चाहता हूं कि क्या इस तरह की मिक्सिंग को रोकने के लिये उस एक्ट नेशनल डेरी डेवलपमेंट तहत इस खिलाफ कोई कार्यवाही **की** जायेगी ? साथ ही जो वैट्स एंड मैंजर-मेंट्स के रूल्स की ग्रवहेलना हो रही है, उसको तरफ उनका ध्यान दिलाया गया है । यह सब इसलिए हो रहा है क्योंकि नेशनल डेरी डेवलपमेंट बोई "कैट" के धुन्तर्गत नहीं ग्राता । यह ठीक है कि इसमें कुछ सराहनीय काम हो रहे हैं लेकिन बहुत से काम वैसे भी हो रहे हैं । इसलिये मैं जानना चाहता हूं कि नया इस बोर्ड को "कैट" के ग्रन्तर्गत लाया जायेगा ?

महोदय, दूसरी बात में यह कहना बाहता हूं कि घारा आयल के डिस्ट्री-अपूशन का काम केवल गुजरात कोआप-रेटिव मिल्क मार्केटिंग फैडरेशन को दिसा स्या है जिसके चेयरमैन वही हैं को नेशनल डेरी डेवलपमेंट बोर्ड के चेयरमैन हैं । में यह पूछना चाहता हूं कि क्या अन्य स्टेट्स की जो फैडरेशंस हैं, उनको यह डिस्ट्रीव्यूशन का काम सींपा जागेगा?

श्री बलराम जाखड़: महोदय, हमने तक कोई मिक्सिंग नहीं की है। **ग्रलहदा** है, रेपसीड ग्राउंडनट ग्रायल पामोलीन ग्रलहदा ग्रायल प्रतिहदा । जहां तक पैकिंग का सवाल है तो किलोग्राम नहीं बल्कि एक तो छोटे-छोटे 200 ग्राम के भी ग्रब ग्राने लगे हैं। कोई दिक्कत इस में नहीं ब्राई है। मैं माननीय सदस्य को आश्वासन देना चाहता हं कि इस मामले में कोई चिता की बात नहीं है । मशोनों के मुतल्लिक बात ग्राप करते हैं तो कोई चीज है तो मुझे बता दीजिये । यह सिर्फ उन लोगों की बात जो हमारे कोग्रापरेटिव सैक्टर का सफाया करना चाहते हैं।

SHRI SOM PAL: Honourable Chairman, I do recognize that NDDB acquired, during the past years, a welcome capability of influencing market prices in favour of consumers through its market intervention operations, but one of its primary objectives is to provide support to the farmers at the time harvest through bulk purchases of oilseeds and oil in the market. During the past two years it has been observed that NDDB start their operations much after the harvest and thereby do not provide the required support to the producers, Rather, in that way they provide support to the traders who have already acquired the crop. So my question through you, Sir, is will the honourable Minister consider giving a directive to the NDDB that they start their purchase operations right at the time of beginning of the harvest?

SHRI BALRAM JAKHAR: I can assure the honourable Member that nothing will be spared to safeguard the interests of the farmers. Not only that. We have made tank farms here. I would like to show the honourable Member, some day, what we envisage to do. Because we have got more than 100,000 tonnes of storage capacity only at Delhi we have to purchase and store it to use it later on for equitable distribution.

SHRI SOM PAL: My particular question is about a directive regarding the date of starting purchases.

SHRI BALRAM JAKHAR: I will do everything possible. Don't worry about

[ RAJYA SABHA ]

श्री विट्रलभाई मोते राम पटेल : सभापति जी, एन०डी०डी०बी० कोग्राप-रेटिव में ग्रन्छा काम कर रहा हैं लेकिन उसके खिलाफ निरन्तर कोई न कोई बातें करते रहते हैं क्योंकि व्यापारी लोग नाराज हो जाते हैं। श्राइल मिल वाले नाराज हो जाते हैं। इसलिये उनको इनकरेज-मेंट मिलना चाहिये।

श्री बलराम जाखड़: श्राप निश्चित रहिए । किसानों की मिल्कियत हैं उस मिल्कियत की पूरी रक्षा की जायेगी; उसको बढावा दिया जायेगा। यही एक साधन है जिसकी मार्फत किसानों के घर में पैसा पहंचेगा ।

Running of Goods Train without a **Drives** 

\*282. SHRI HARVENDRA SINGH HANSPAL:†

SHRI GHUFRAN AZAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a goods train covered nearly 103 km. without driver on the Moradabad line on the 19th July, 1991 at a speed of 60 km. as reported in the Indian Express dated the 21st July, 1991;
  - (b) if so, the details thereof;
- (c) whether Government have ordered a probe into the incident; and
- (d) if so, the action Government propose to take against the erring officials so as to obviate the recurrence of such arg incident?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRL MALLIKARJUN): (a) Yes, Sir. The train

The question was actually asked on the floor of the House by Shri Harvendra Singh Hanspal.